

amounting to Rs. 45,000 and unpaid amount of bills of the Contractor amounting to Rs. 7000 totalling in all an amount of Rs. 1,07,000.

With regard to the improvement in the working of the hostels, the University had appointed a Committee headed by Prof. J. M. Dave in February, 1979 to review the working of the hostels, examine the structure of hostel administration and to suggest ways and means for improving the present conditions in the hostels, the management of stores and distribution of supplies, mechanism of pricing and mess billing etc. This Committee has since completed its deliberations and is expected to submit its report shortly. On receipt of the report of the Committee, the University will take further action in the matter.

#### Appointments in Delhi University

2955. PROF. AJIT KUMAR MEHTA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of appointments made by the Delhi University for its various Departments during the last three years and the posts for which appointments were made; and

(b) the number of cases, if any, where statutory requirements for the posts were relaxed and the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The information furnished by the University of Delhi is as follows:

Year	Professors	Reader	Lecturer	Research Associate	Part-time Tutors Lecturers
1978 . . . . .	13	37	32	13	3
1979 . . . . .	13	20	20	4	16
1980 . . . . .	7	31	10	1	..
TOTAL	33	88	62	18	19

(b) Nil.

#### Irrigation Programmes in U.P. with World Bank assistance

2956. SHRI RAM AWADH: Will the Minister of IRRIGATION be pleased to state:

(a) whether there is any proposal to introduce the irrigation programmes in Uttar Pradesh with the assistance of World Bank alongwith the details of the areas covered thereby and the schemes under which these programmes would be undertaken; and

(b) the amount proposed to be provided by the World Bank for these schemes and the details of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The International Development Association, an affiliate of the World Bank, has agreed to provide credit assistance of US \$ 18 million. as per the Agreement signed in May, 1980, for construction of 500 State Tubewells in Uttar Pradesh. The districts select-

ed and the number of tubewells to be installed are as follows:—

Name of District	No. of Tubewells
Saharanpur	45
Aligarh	40
Etawah	40
Mainpuri	40
Lucknow	40
Lakhimpur	40
Hardoi	45
Faizabad	45
Azamgarh	40
Varanasi	40
Ghazipur	40
Allahabad	45
	500

On completion of the project, an area of 62,500 ha. is expected to be brought under irrigation. The project is expected to be completed by March 31, 1982.

Besides, the following two projects of the State are under consideration for credit assistance by the World Bank:

(i) U. P. Public Tubewells Project—II.

(ii) U. P. Composite Irrigation Project—I.

(Modernisation of Upper Ganga Canal).

The scope of the projects and quantum of credit assistance are under discussion.

**Area of Reserved and de-Reserved Forest Land and its effect on Scheduled castes and Scheduled Tribes**

2957. SHRI SATYANARAYAN JADIYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the area of reserved forest land in the past three years, year-wise and State-wise;

(b) the area out of it declared de-reserved by each States each year and the object of doing so in each case;

(c) the impact this reservation or de-reservation of forest land has had on the Scheduled Castes and Scheduled Tribes population living there and the other employment opportunities; and

(d) the States where the tribal population living in reserved forest limits are not allowed to sell their produce at their will and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). A statement giving the necessary information is enclosed.

(c) Reports received from the State Governments show that by and large there has been no significant impact on the Scheduled Castes/Scheduled Tribes population living in these areas due to de-reservation of the forest area.

(d) There are generally no restrictions, except where State Governments have introduced nationalisation of trade in respect of some minor forest produce of great economic importance to protect the trade from exploitation by middlemen. In such cases, remunerative prices are paid to the collectors through approved agents, like Girijan Development Corporation in Andhra Pradesh, Forest Development Corporations, Tribal Development Agency, Forest Departments and Large-scale Multipurpose Societies (LAMPS).